

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 73/17 in CP 28/17	-	For Orders on Interim Relief.	241/ 242/ 244	Dr. Ujwala N. Jagdale@Ujwala S. Disle & Another Vs Jagdale Industries Pvt. Ltd. & 5 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

VIKRAMTH ANAND
9886040470

Rb

Vikramth Anand

PRADEEP
9036841697

R2-R5

Pradeep

SHRISTI WIDGE
8192998286

Petitioner

SW

ORDER

Counsel for Petitioner is present. Counsel for Respondents are also present. They reported that, both parties agreed for compromise and compromise talks are going on. List it on 21/08/2017.

[Signature]
Member (T)

[Signature]
Member (J)